

Governments and in the meeting of Central Advisory Board of Education in June, 1987. On the basis of these consultations, IGNOU formulated guidelines for State Governments for establishment of open universities. These guidelines are, by and large, being followed. IGNOU has also established a Co-ordination Council, whose membership includes Vice-Chancellors of State Open Universities, for co-ordination among open universities.

Lord Jagannath Temple

1112. SHRI K.S. RAO:
SHRI NAKUL NAYAK:
SHRIGOPINATHGAJAPATHI:
SHRI LOKANATH CH-
OUDHURY:
SHRI SHANTARAM
POTDUKHE:

Will the PRIME MINISTER be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned 'Jagannath Temple crumbling' published in the Hindustan Times, New Delhi dated the 17 June, 1990;

(b) if so, the details thereof;

(c) whether the Archaeological Survey of India has done any survey and assessed the damaged caused to the temples;

(d) if so, the details thereof; and

(e) the steps taken to conserve the national monuments?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) The news item interalia questions

whether the Lord Jagannath Temple, Puri has started crumbling and the idols installed in the main shrine are safe.

(c) Yes, Sir.

(d) The specialists of the Archaeological Survey of India and the Expert Committee on Lord Jagannath Temple, Puri have examined and assessed the damage in July 90. It is observed that only a part of the amalaka-stone of the *vimana* of the main shrine got detached and fell down on 14.6.90. Except for this damage, the temple is in a good state of preservation, and there is no danger posed to the images installed in the main shrine.

(e) The following steps have been taken to conserve this ancient temple complex:—

- (i) action has been initiated to conserve the damaged part of the *amalaka*.
- (ii) removal of accretionary plaster from the surface of the main temple for exposing the sculptured surface as well as locate cracks if any.
- (iii) replacement of corroded iron clamps/dowels with non-corrosive ones wherever necessary from the temple structure.
- (iv) grouting of cracks/fissures on the structure with suitable material.
- (v) chemical cleaning and preservation.
- (vi) providing watch and ward and supervisory/ technical staff for the proper

maintenance and preservation of the monument.

Funds for Development of Jammu and Srinagar Cities

1113. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the funds provided by the Planning Commission for the development of Jammu and Srinagar cities under core area development plan during the year 1989-90; and

(b) the various developmental works undertaken and the money spent so far under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) An amount of Rs. 28 crores was approved by the Planning Commission for the core area development plan of Srinagar city for 1989-90; Rs. 23 crores in the form of additional Central assistance and the balance Rs. 5 crores through adjustment from the approved plan of the State of Jammu and Kashmir. In so far as Jammu and Kashmir. In so far as Jammu city is concerned, a proposal has been received for core area development of Jammu city for the Eighth Five Year Plan.

(b) The developmental works undertaken as part of the core area development programme of Srinagar city include construction of roads and bridges, development of taxi and bus stands, basic services, low cost sanitation and community latrines, construction of deep drains, desalting of city channels and flood spillways, development of playgrounds and stadia, libraries, reading rooms.

It is understood from the State Government that an expenditure of Rs. 22 crores is

expected to be booked against the Srinagar scheme upto March, 1990.

Admission to Engineering Courses

1114. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state the number and names of students nominated for engineering courses during current year in different Engineering Colleges in the Country.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): The Ministry of Human Resource Development reserves seats in Engineering Colleges recognised by the All India Council for Technical Education for the States/Union Territories which do not have facilities for training in Engineering and Technology or which lack facilities for training in specific fields. The nominations of candidates against these seats are made directly by the concerned State Governments/UT Administrations to the institutions where seats are reserved for them. No direct nominations are made by the Government of India.

Intrusion of Pakistani Forces into Jammu & Kashmir

1115. SHRI JANAK RAJ GUPTA:
SHRI BALESHWAR YADAV:

Will the PRIME MINISTER be pleased to state:

(a) the number of times the Pakistan Armed Forces personnel intruded in Indian territory from Jammu and Kashmir Borders during the last 5 months;

(b) the loss of life and property suffered; and

(c) whether these instances were brought to the notice of Pakistan Govern-